

I. (a) Annual Report and Accounts of the Grih Kalyan Kendra, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

II. (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

**I. Report and Accounts (1991-92) of the Rehabilitation Plantations Limited, Punalur (Kerala) and related papers**

**II. Report and Accounts (1991-92) of the Repatriates Cooperative Finance and Development Bank Limited, Madras and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, (Kerala) for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company.

(2) **Statement (in English Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.**

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1991-92, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Bank.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

**Report and Accounts (1991-92) of the Indian Nursing Council, New Delhi, the National Institute of Mental Health and Neuro Sciences Bangalore, the Pasenteur Institute of India, Coonoor and the All India Institute of Speech and Hearing Mysore and related papers.**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN KUMAR GHATOWAR): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Indian Nursing Council, New Delhi, for the year 1991-92, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii) (a) Annual Report and Accounts of the National Institute of